

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Bongaigaon

Dated Guwahati, the _____ October, 2021.

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Your letter No. DJB.I-3/2021/4382 dated 30.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri Sarfraz Nawaz, Sub-Divisional Judicial Magistrate (M), North Salmara, Abhayapuri has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021, for the journey to his home town Nagaon during the Durga Puja Vacation of 2021 along with his wife Smti Suraya Rahman and son Shri Ayaan Nafis Sarfraz, by the shortest possible route, as per existing Rules.

Shri Nawaz may be informed accordingly.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4922-4925 /A. dated 07/10/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Sarfraz Nawaz, Sub-Divisional Judicial Magistrate (M), North Salmara, Abhayapuri with reference to his letter No. 636 dated 27.09.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

[Signature]
REGISTRAR (VIGILANCE)

[Initials]